

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Precifine Die and Casting (Partnership Firm)
Vs
Ucal Auto Pvt. Ltd.

MAIN PETITION NUMBER : IA/835(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IBA/1237/2019

ORDER

None for the Applicant.

None for the Respondents.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Amended application filed in terms of the order dated 27.02.2024.

Applicant is directed to serve copy of the amended application on the Respondents and file Affidavit of Service.

List the application for appearance / hearing on **20.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs